## GOVERNMENT OF NAGALAND OFFICE OF THE DEPUTY COMMISSIONER KOHIMA: NAGALAND

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## ORDER Dated Kohima, the 23<sup>rd</sup> July 2020

No. DCK/CON/COVID-19/2020/Pt/ &95 :: In continuation of this Office Order No. DCK/CON/COVID-19/2020/244 Dated Kohima, the 16<sup>th</sup> July 2020 and as per the decision of the District Task Force (DTF) Kohima during its emergency meeting on 23<sup>rd</sup> July 2020, the undersigned hereby promulgate "Total Lockdown" of the Kohima Municipal Area under Kohima Sadar Jurisdiction w.e.f 25<sup>th</sup> July 2020 till 31<sup>st</sup> July 2020.

This complete lockdown measures is imposed inorder to enhance active surveillance by the CMO Co-ordination Team Kohima and ensure more comprehensive contact tracing, early detection of suspected cases and isolation measures so as to slow down the chain of transmission process and to further contain the spread of Covid-19 infection.

However, Departments like the District Administration, Police, Para-Military/Army, Medical, Chief Minister's Office, Raj Bhavan Staffs, Treasury, Prisons, Kohima Municipal Council, PHED, Power, NIC, DIPR, NSDMA, Fire & Emergency Services, HG &CD, Food & Civil Supply, Social Welfare, IT&C, AIR, Doordarshan, Medias, Medical Hospitals, Clinics & Nursing Homes, BSNL & Private Telecom services, Internet service providers, Banks with minimal Staffs & ATMs, petroleum outlets & LPGs, Quarantine Centres, Bethel Kitchen, persons/patients with Medical Emergencies and those person/individual involved in authorized Covid-19 related duties are exempted from the purview of the Total Lockdown measures.

Further, in view of the Sixth Session of the 13<sup>th</sup> Nagaland Legislative Assembly to be held on 30<sup>th</sup> July 2020, all Hon'ble Members of the NLA, all AHODs/HODs, Assembly Officials and others involved/detailed for the session are also exempted.

Following are to be strictly observed/implemented during the total lockdown period.

- 1. All public movement is prohibited, except on rare Medical Emergencies.
- All categories of Shops are to strictly remain closed during the total lockdown period, except for Pharmacies outside the sealed area.
- All religious places should remain closed. Religious services and congregation is strictly prohibited.
- Movement of all commercial and private vehicles are prohibited, except for unavoidable Medical Emergencies.
- Gathering of people at public places within the residential areas in Ward/Colonies/villages is prohibited.
- 6. Marriages are not allowed during this total lockdown period.
- Funeral/last rites related gatherings shall ensure social distancing and the maximum number of people allowed shall not exceed more than 20 people.
- Inter State, Inter-district and Inter Village Movement is restricted. However, movement of Medical Emergency cases and Essential goods and services with proper safety measures in place will be allowed.

Failure to comply with this order shall invite strict penal actions as per the provision of Section 51 to 60 of the Disaster Management Act 2005, besides legal action under Section 188 of the Indian Penal Code, 1860 and other provisions wherever applicable.

(GREGORY THEJAWELIE)NCS

Deputy Commissioner & Chairman DTF

Kohima, Nagaland. Dated Kohima, the 23<sup>rd</sup> July 2020

## No. DCK/CON/COVID-19/2020/Pt/

Copy to:

1. The Chief Secretary, Nagaland for information.

- The ACS to Hon'ble Chief Minister, Nagaland for information.
- The ACS & Commissioner Nagaland, for information.
- 4. The Principal Secretary, Home for information.
- 5. The Sr. Superintendent of Police Kohima for information and strict follow-up action.
- 6. The Administrator, Kohima Municipal Council for information & necessary action.
- 7. The Area Administrative Officers, Kohima for information and necessary action.
- 8. The Chief Medical Officer, Kohima for information and necessary action.
- 9. The DPRO Kohima for information, with a request to initiate wide publicity.
- The President, KCC&I for information and necessary action.
- 11. The President, AKWMP Kohima, for information and necessary action.
- Office Copy.

(GREGORY THEJAWELIE)NCS

Deputy Commissioner & Chairman DTF

Kohima, Nagaland.